

Matter listed on 09.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.425/2013	16	OS No.403/2008
2	OS No.261/2019	17	OS No.701/2008
3	OS No.348/2019	18	OS No.449/2008
4	OS No.509/2019	19	OS No.395/2009
5	OS No.39/2020	20	OS No.555/2009
6	OS No.226/2020	21	OS No.581/2010
7	OS No.81/2020	22	OS No.511/2013
8	OS No.501/2011	23	OS No.391/2013
9	Misc.No.2/2017	24	OS No.391/2014
10	Misc.No.18/2009	25	OS No.435/2014
11	FDP No.2/2014	26	OS No.237/2015
12	Ex.No.11/2008	27	OS No.525/2016
13	CrI.Misc.12/2020	28	Cr.No.145/2020
14	OS No.573/2018	29	PCR No.169/2020
15	OS No.357/2017	30	PCR NO.168/2020

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal.

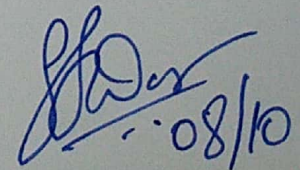
Note: All advocates are required to strictly follow SOP dated 01-10-2020
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 09-10-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 157/11	Arguments	1	OS.No. 472/09	Hearing
2	OS.No. 105/06	Hearing	2	OS.No. 47/10	Hearing
3	OS.No. 283/18	Hearing	3	OS.No. 366/14	Hearing
4	OS.No. 149/19	Hearing	4	OS.No. 23/05	Hearing
5	OS.No. 62/13	Hearing	5	OS.No. 48/11	Hearing
6	OS.No. 62/14	Hearing	6	OS.No. 18/14	Hearing
7	OS.No. 142/11	Hearing	7	OS.No. 213/17	Hearing
8	OS.No. 464/18	Hearing	8	OS.No. 380/10	Hearing
9	OS.No. 10/12	Hearing	9	OS.No. 179/12	Hearing
10	OS.No. 62/17	Hearing	10	OS.No. 279/12	Hearing
11	OS.No. 481/12	Hearing	11	OS.No. 37/18	Hearing
12	OS.No. 160/10	Evidence	12	OS.No. 259/19	Hearing
13	OS.No. 259/10	Evidence	13	OS.No. 329/11	Evidence
14	OS.No. 171/10	Evidence	14	OS.No. 76/15	Evidence
15	OS.No. 501/16	Evidence	15	OS.No. 268/11	Evidence

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,
Anekal.**